

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 137 OF 2015 & IA No. 219 OF 2015**

**Dated: 16th October, 2019**

**In the matter of:**

**Bamunara Industries Welfare Association** .... **Appellant(s)**

**Versus**

**West Bengal Electricity Regulatory Commission** .... **Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **09.01.2020**.

**Court Master**

NR